

CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

**ORDERS OF THE BENCH**

**Date of Order: 15.01.2014**

CP No. 68/2012 (OA No. 412/2009)

Mr. Anupam Agarwal, counsel for petitioner.  
Mr. B.K. Pareek, proxy counsel for  
Mr. T.P. Sharma, counsel for respondents.

Learned proxy counsel for Mr. T.P. Sharma, counsel for respondents submitted that the order in question has been complied with.

Having considered the submissions made on behalf of the parties, we are of the opinion that the order in question has been complied with. Therefore, the contempt petition is dismissed. Notices issued earlier to the respondents are discharged.

*Anil Kumar*  
(ANIL KUMAR)  
ADMINISTRATIVE MEMBER

✓  
(DR. K.B. SURESH)  
JUDICIAL MEMBER

Kumawat